NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P.No.448/KB/2017

Present: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th September 2017, 10.30 A.M

| Name of the Company Under Section | | Homendia Constructions Pvt.LtdVs- Registrar of Companies, W.B. 252 (3) | | |
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V. VATWAIK, PCS

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ORDER

Ld. PCS on behalf of the petitioner is present.

Petition filed under Section 252(3) of the Companies Act, 2013.

Perused the records. It is observed that ROC Report is not there. Hence, the report is required to be called for from the ROC in respect of Homeindia Constructions Pvt. Ltd. Registry is directed to issue notice upon the ROC calling for the report.

Fixed on 09.10.2017.

Sd/MANORAMA KUMARI
MEMBER(J)